

**Pensionary benefits to C.W.C.
Employees**

3603. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the work-charged employees of three Divisions of Central Water Commission functioning in Orissa are deprived of getting their pensionary benefits ;

(b) has the pensionary benefits been given to the families of the deceased temporary/work charged employees who have died premature deaths during their service periods ;

(b) if so, the number of such families who are getting such "family pension benefits ; and

(d) if not, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (d) The information is being collected and will be laid on the Table of the House.

**Opening of Hydrological Observatory
at Bhubaneswar**

3604. SHRI CHINTAMANI PANI-GRAHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware of the public demand for opening a hydrological observation and flood forecasting circle of Central Water Commission under the Ministry of Irrigation and Power at Bhubaneswar (Orissa) ; and

(b) if so, what steps Government have taken in this regard ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b) There have been requests to consider opening of a new "hydrological observations and flood forecasting Circle" at Bhubaneswar. In view of the need to economise expenditure, it may not be possible to open a new Circle at Bhubaneswar in the near future.

**Procurement of Two Passenger Vessels
from International Market for
Andaman and Nicobar Islands**

3605. SHRI MANORANJAN BHAKTA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state : "

(a) whether the Andaman and Nicobar Administration has requested Government for procurement of two passenger vessels from the international market on urgent basis ;

(b) if so, the details of the action taken by Government thereon ;

(c) whether it is a fact that T.S.S. Nancowry and M.V. Andamans both have expired their life and are unfit for passenger services ;

(d) if so, what is the proposal of Government for replacement of these two vessels ; and

(e) the details of the expenditure incurred on repairs of M.V. Andamans and T.S.S. Nancowry during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) A suggestion to this effect was received from the A & N Administration while giving their comments on the draft interim report of the Working Group set up by the Government to work out the shipping requirements of these islands during the Seventh Plan period.

(b) On the basis of the need for 3 new ships identified by the Working Group, Shipping Corporation of India has already initiated action to invite tenders.

(c) M.V. Andamans is 28 years old and T.S.S. Nancowry is 37 years old. Through the normal life of the ships has expired, they continue to ply as they have been certified fit by Government Surveyors in respect of maintenance and condition. Both the ships possess passenger ship safety certificates.

(d) The need for 3 new ships identified by the Working Group as indicated in (b)

above includes the replacement of T.S.S. Nancowry and M.V. Andamans.

(c) Details are as follows :

	M.V. Andamans	T.S.S Nancowry
(Repairs and Survey)		
(Rs. in lakhs)		
1981-82	32.93	73.76
1982-83	50.98	82.84
1983-84	50.08	258.79

Survey of Kolayat-Falodi Rail Line

3606. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No 5517 dated 29 March, 1984 regarding survey of Kolayat Falodi Rail line and state whether, keeping in view the increase in population, advent of Rajasthan canal discovery of salt and other minerals in the area and development of Jaisalmer as a tourist centre, Government propose to take a decision for the construction of this rail line after undertaking a fresh survey thereof, so as to provide a direct rail link between Delhi and Jaisalmer in the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : No, Sir. Due to severe constraints of resources, there is no proposal for undertaking a fresh survey/construction of Kolayat-Falodi Rail line, in the Seventh Five Year Plan.

Ex-cadre Promotion Scheme to the Posts of Readers and Professors

3607. SHRI VIRDHI CHANDER JAIN : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that several universities in India have adopted and implemented the ex-cadre promotion scheme for the posts of Readers and professors in all subjects ;

(b) whether it is also a fact that the ex-cadre promotion scheme has not been

implemented in Government and non-Government colleges throughout India ;

(c) if so, why this discrimination has been meted out to Lecturers working in colleges and steps intended to be taken by Government to remove the anomaly ; and

(d) the impact of scheme on the academic excellence and research studies in Indian Universities ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) The UGC had formulated a scheme of merit promotion of Lecturers as as Readers and Readers as Professors, to implemented with effect from January 1, 1983. The Commission had also offered financial assistance to implement the scheme upto 31.3.1985. The Scheme is to be implemented in the State Universities and Colleges affiliated to them with the concurrence of the State Govts, as they have to meet the maintenance expenditure on these posts after 31.3.1985. According to information available, several universities have started implementation of the Scheme.

(b) and (c) The scheme is applicable also to teachers in Government and non-Government colleges in the country. The detailed information about the implementation of the scheme in colleges is not available.

(d) The implementation of the scheme is still in the initial stages. It is too early to make any assessment of the impact of the scheme.

Number of Irrigation Projects Approved during the last Five Years

3608. SHRI VIRDHI CHANDER JAIN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the number of irrigation projects of State Governments sanctioned by the Union Government since 1980 till date, State-wise ;

(b) how many are pending with Union Government for sanction (State-wise) and reasons therefor ; and